

HIGH COURT OF CHHATTISGARH, BILASPUR

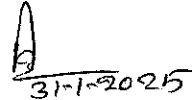
Endt. No. 2141 / Checker
III-6-1/2001 (Part-III) N.D.P.S.

Bilaspur, dated 31 January, 2025

Copy of Government notification No. 360/237/XXI-B/C.G./2025, dated 28-01-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Shri Pankaj Alok Tirkey, II Additional Sessions Judge, Saraipali as Special Judge under NDPS Act, 1985 is forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, **Mahasamund** for information & necessary action.
21. Shri Pankaj Alok Trikey, II Additional Sessions Judge, **Saraipali, District-Mahasamund** for information.
22. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
23. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
24. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
27. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
28. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
29. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.



31-1-2025

I/c Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur dt. 28 JAN 2025

F.No. 360 /237/XXI-B/C.G./2025. In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Memo No. 626/III-6-1/2001 (Pt. III) N.D.P.S Bilaspur, Dated 10 January, 2025 of Hon'ble High Court of Chhattisgarh, hereby, makes the further following order, to amend this department's previous notification no. 399/1382/XXI-B/CG/2023, dated 02.05.2024, relating to entry mentioned in column (3) to add serial no. (3) after serial no. (2) and with respect to the entry "Saraipali Area" mentioned in Column (4) shall be substituted with "Saraipali Area as per the work distribution by the Sessions Judge" corresponding to serial no. 16 of the Schedule, namely:-

AMENDMENT

In the said Notification, officers mentioned in column (3) is appointed as Special Judge under Section 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985); at the corresponding place mentioned in column (4) of the said Schedule, as per recommendation one additional Court appointed, namely:-

| (1) S.No. | (2) Name of the District | (3) Name of the recommended court for notifying as Special Court under NDPS Act | (4) Jurisdiction |
|--------------|-----------------------------|--|--|
| 16 | Civil District Mahsamund | (3) Shri Pankaj Alok Tirkey, II Additional Sessions Judge, Saraipali | "Saraipali Area as per the work distribution by the Sessions Judge." |

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department